

Chief Metropolitan Magistrate Court
In the Court of ARUN SADASHIV GUDIGENAVAR
9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	19564/2017
2	C.C.	9318/2019
3	C.C.	9334/2019
4	C.C.	9408/2019
5	C.C.	11873/2019
6	C.C.	17153/2019
7	C.C.	18635/2019
8	C.C.	1312/2020
9	C.C.	6503/2020
10	C.C.	7593/2020
11	C.C.	8685/2020
12	C.C.	11159/2020
13	C.C.	16715/2020
14	C.C.	11986/2021
15	C.C.	12009/2021
NOTICE		
16	CrI.Misc.	5101/2021 → Afternoon Session
EVIDENCE		
17	C.C.	27250/2011
18	C.C.	6435/2013
19	C.C.	16505/2013
20	C.C.	16161/2018
21	C.C.	33370/2018
22	C.C.	13066/2019
23	CrI.Misc.	3265/2021 → Afternoon Session
LOK ADALATH		
24	C.C.	14199/2020
APPEARANCE OF ACCUSED		
25	C.C.	4290/2019
TO HEAR ON		
26	C.C.	9971/2012
27	C.C.	34642/2018
28	C.C.	34643/2018
29	P.C.R.	15540/2019
30	P.C.R.	3576/2020
31	P.C.R.	3577/2020

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9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
32	P.C.R.	3578/2020
33	P.C.R.	3579/2020
34	P.C.R.	3580/2020
35	P.C.R.	3581/2020
36	Crl.Misc.	3297/2021
37	Crl.Misc.	3298/2021
DEFENCE EVIDENCE		
38	C.C.	10371/2015
ACCUSED STATEMENT u/s 313 CrPC		
39	C.C.	14615/2018
ORDERS		
40	Crl.Misc.	2715/2018 → Afternoon Session
CALL ON		
41	C.C.	19822/2017
42	C.C.	30628/2017
43	C.C.	21232/2018
44	C.C.	21985/2018
45	C.C.	22196/2018
46	C.C.	5394/2019
47	C.C.	15631/2020
48	C.C.	18151/2020
49	C.C.	20478/2020
50	C.C.	3147/2021
51	Crl.Misc.	2272/2021
52	Crl.Misc.	2273/2021
53	C.C.	21687/2021
HBC		
54	C.C.	2572/2020
NBW		
55	C.C.	21333/2014
56	C.C.	19862/2015
57	C.C.	24267/2015
58	C.C.	27365/2016
59	C.C.	2981/2017
60	C.C.	22895/2017
61	C.C.	1743/2018
62	C.C.	6388/2018

Afternoon Session

→ Afternoon Session

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Criminal Cause List Dated 13-12-2021

Case No.	Case Type	Reg.No/Year	SubStage
63	C.C.	16478/2018	
64	C.C.	17934/2018	
65	C.C.	20566/2018	
66	C.C.	4570/2019	
67	C.C.	6710/2019	
68	C.C.	10693/2020	
69	C.C.	13932/2020	
70	C.C.	13970/2020	
PROCLAMATION			
71	C.C.	1491/1998	Afternoon Session
72	C.C.	775/1998	
73	C.C.	6323/2006	
74	C.C.	47082/2010	
75	C.C.	5678/2012	
76	C.C.	9558/2013	
77	C.C.	19450/2014	
78	C.C.	33412/2014	
79	C.C.	15570/2016	
SWORN STATEMENT			
80	P.C.R.	13982/2019	
299 CRPC Evidence			
81	C.C.	4573/2004	
82	C.C.	10803/2004	
83	C.C.	14790/2007	
84	C.C.	49568/2010	
85	C.C.	19612/2011	


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In the Court of ARUN SADASHIV GUDIGENAVAR
9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	29141/2017
2	C.C.	8822/2018
3	C.C.	7073/2019
4	C.C.	12168/2019
5	C.C.	20767/2019
6	C.C.	1310/2020
7	C.C.	3197/2020
8	C.C.	9749/2020
9	C.C.	11766/2020
10	C.C.	12020/2020
11	C.C.	12207/2020
12	C.C.	14262/2020
13	C.C.	16704/2020
14	C.C.	16706/2020
15	C.C.	17383/2020
16	C.C.	18834/2020
17	C.C.	20501/2020
18	C.C.	1256/2021
19	C.C.	7807/2021
20	C.C.	8839/2021
21	C.C.	10123/2021
22	C.C.	11982/2021
23	C.C.	14225/2021
24	C.C.	15077/2021
NOTICE		
25	Cri.Misc.	400/2019
26	Cri.Misc.	5402/2019
EVIDENCE		
27	C.C.	11758/2008
28	C.C.	4670/2010
29	C.C.	14719/2016
30	C.C.	18020/2016
31	C.C.	10509/2017
32	C.C.	13244/2017
33	C.C.	21279/2017
34	C.C.	21970/2017

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 Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
35	C.C.	20137/2018
36	C.C.	28138/2018
37	C.C.	34551/2018
38	C.C.	3801/2019
APPEARANCE OF ACCUSED		
39	C.C.	33361/2018
40	C.C.	1550/2020
TO HEAR ON		
41	P.C.R.	174/2014 -> Afternoon Session
42	C.C.	12581/2018
ORDERS		
43	P.C.R.	8314/2015 -> Afternoon Session
44	C.C.	14727/2016
AWAIT		
45	P.C.R.	17374/2021 -> Afternoon Session
BODY WARRANT		
46	C.C.	22924/2016
CALL ON		
47	C.C.	18028/2011
48	C.C.	18756/2017
49	C.C.	21963/2017
50	C.C.	24418/2017
51	C.C.	6899/2018
52	C.C.	17447/2018
53	C.C.	15928/2019
54	C.C.	18097/2020
55	C.C.	20484/2020
56	C.C.	1322/2021
57	C.C.	1860/2021
FOR STEPS		
58	C.C.	10250/2017
HBC		
59	C.C.	23218/2015
60	C.C.	13256/2020
61	C.C.	687/2021
62	C.C.	6946/2021
NBW		

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9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 14-12-2021

Case No	Case Type	Reg.No/Year	SubStage
63	C.C.	2202/2014	
64	C.C.	8340/2014	
65	C.C.	6931/2015	
66	C.C.	23216/2015	
67	C.C.	12943/2016	
68	C.C.	17718/2016	
69	C.C.	18513/2016	
70	C.C.	11920/2017	
71	C.C.	14656/2017	
72	C.C.	21924/2017	
73	C.C.	13100/2019	
74	C.C.	14428/2019	
75	C.C.	23753/2019	
76	C.C.	8695/2020	
77	C.C.	13966/2020	
78	C.C.	2080/2021	
79	C.C.	4577/2021	
OBJECTION			
80	C.C.	8141/1999	
81	C.C.	8140/1999	
PROCLAMATION			
82	C.C.	274/1998	} Afternoon Session
83	C.C.	6392/2009	
84	C.C.	26887/2009	
85	C.C.	33608/2010	
86	C.C.	31338/2011	
87	C.C.	10895/2013	
88	C.C.	6105/2014	
SUMMONS AND NBW			
89	C.C.	32332/2021	
SWORN STATEMENT			
90	P.C.R.	10126/2015	} Afternoon Session
91	P.C.R.	15826/2019	
92	P.C.R.	12906/2021	
299 CRPC Evidence			
93	C.C.	1808/2008	} Study

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	13171/2009
2	C.C.	23692/2017
3	C.C.	11617/2018
4	C.C.	17601/2018
5	C.C.	21288/2018
6	C.C.	4512/2019
7	C.C.	10964/2019
8	C.C.	18394/2019
9	C.C.	26739/2019
10	C.C.	6674/2020
11	C.C.	6675/2020
12	C.C.	7811/2020
13	C.C.	12197/2020
14	C.C.	15613/2020
15	C.C.	16713/2020
16	C.C.	7504/2021
17	C.C.	10126/2021
18	C.C.	18628/2021
19	C.C.	21982/2021
20	C.C.	33483/2021
NOTICE		
21	Cri.Misc.	7936/2013
22	Cri.Misc.	3791/2018
23	C.C.	9325/2019
EVIDENCE		
24	C.C.	23306/2012
25	C.C.	1866/2014
26	C.C.	2811/2018
27	C.C.	7717/2018
28	C.C.	9280/2018
29	C.C.	25188/2018
30	C.C.	24228/2019
LOK ADALATH		
31	C.C.	15868/2016
TO HEAR ON		

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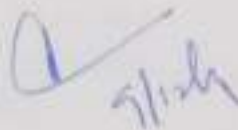
Case No	Case Type	Reg.No/Year	SubStage
32	Crl.Misc.	894/2021	→ Afternoon Session
CUSTODY MATTERS			
33	C.C.	23307/2021	
ACCUSED STATEMENT u/s 313 CrPC			
34	C.C.	11924/2017	
ORDERS			
35	C.C.	12771/2021	
CALL ON			
36	C.C.	27364/2016	
37	C.C.	22708/2018	
38	C.C.	11879/2020	
39	C.C.	18129/2020	
40	C.C.	20480/2020	
41	C.C.	20632/2020	
42	C.C.	1269/2021	
43	C.C.	10537/2021	
COMMITAL			
44	C.C.	23974/2019	
HBC			
45	C.C.	14978/2016	
46	C.C.	23865/2016	
47	C.C.	4169/2018	
48	C.C.	8770/2018	
49	C.C.	4466/2020	
50	C.C.	6684/2020	
NBW			
51	C.C.	25631/2012	
52	C.C.	7423/2016	
53	C.C.	9594/2016	
54	C.C.	13276/2016	
55	C.C.	19514/2016	
56	C.C.	285/2018	
57	C.C.	294/2018	
58	C.C.	295/2018	
59	C.C.	4604/2018	
60	C.C.	10335/2018	
61	C.C.	8965/2019	

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Case Type	Reg.No/Year	SubStage
62	C.C.	12060/2019
63	C.C.	2546/2020
64	C.C.	6384/2020
65	C.C.	11446/2020
66	C.C.	15635/2020
67	C.C.	18860/2020
68	C.C.	20640/2020
69	C.C.	259/2021
PROCLAMATION		
70	C.C.	222/1997
71	C.C.	1401/1998
72	C.C.	5228/2004
73	C.C.	3587/2009
74	C.C.	15242/2009
75	C.C.	4237/2010
76	C.C.	11674/2011
77	C.C.	1007/2012
78	C.C.	18023/2012
79	C.C.	6734/2013
80	C.C.	6835/2013
81	C.C.	1709/2014
82	C.C.	23175/2014
SWORN STATEMENT		
83	P.C.R.	15507/2017
84	P.C.R.	3625/2021
299 CRPC Evidence		
85	C.C.	20686/1998
86	C.C.	8937/1999
87	C.C.	10915/2008

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9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 16-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	487/2019
2	C.C.	21946/2019
3	C.C.	26181/2019
4	C.C.	5027/2020
5	C.C.	10057/2020
6	C.C.	10212/2020
7	C.C.	11154/2020
8	C.C.	11968/2020
9	C.C.	12363/2020
10	C.C.	12367/2020
11	C.C.	2261/2021
12	C.C.	9618/2021
13	C.C.	12820/2021
14	C.C.	13800/2021
15	C.C.	13951/2021
16	C.C.	14014/2021
17	C.C.	14021/2021
18	C.C.	26145/2021
NOTICE		
19	C.C.	5337/2020
20	C.C.	21505/2021
HEARING		
21	CrI.Misc.	5/2020 → Afternoon Session
EVIDENCE		
22	C.C.	13234/2008
23	C.C.	12942/2016
24	C.C.	22776/2017
TO HEAR ON		
25	P.C.R.	7331/2016
26	P.C.R.	13105/2017
27	CrI.Misc.	6131/2017
28	P.C.R.	9661/2018
ACCUSED STATEMENT u/s 313 CrPC		
29	C.C.	9096/2016
ORDERS		

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9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 16-12-2021

Case Type	Reg.No/Year	SubStage
30	C.C.	7276/2016
CALL ON		
31	C.C.	20932/2012
32	C.C.	11884/2020
33	C.C.	12231/2020
FOR STEPS		
34	Cri.Misc.	4332/2021 → Afternoon Session
HBC		
35	C.C.	26461/2015
36	C.C.	7402/2016
37	C.C.	2747/2018
38	C.C.	29433/2018
39	C.C.	34503/2018
40	C.C.	9675/2019
41	C.C.	26370/2019
42	C.C.	5092/2020
43	C.C.	20313/2020
44	C.C.	1700/2021
NBW		
45	C.C.	8849/2014
46	C.C.	3603/2016
47	C.C.	5209/2016
48	C.C.	10120/2016
49	C.C.	14676/2016
50	C.C.	14796/2016
51	C.C.	18177/2016
52	C.C.	18185/2016
53	C.C.	19737/2016
54	C.C.	4/2017
55	C.C.	10501/2017
56	C.C.	21095/2017
57	C.C.	23703/2017
58	C.C.	29009/2017
59	C.C.	280/2018
60	C.C.	5019/2018
61	C.C.	11323/2018
62	C.C.	30605/2018

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 Criminal Cause List Dated 16-12-2021

Case No.	Case Type	Reg.No/Year	SubStage	
63	C.C.	8547/2019		
64	C.C.	12054/2019		
65	C.C.	13047/2019		
66	C.C.	23725/2019		
67	C.C.	1118/2020		
68	C.C.	4812/2020		
69	C.C.	994/2021		
70	C.C.	2215/2021		
71	C.C.	8745/2021		
72	C.C.	12544/2021		
73	C.C.	21448/2021		
74	C.C.	27141/2021		
PROCLAMATION				
75	C.C.	20956/2007] Afternoon Session	
76	C.C.	9268/2009		
77	C.C.	14761/2012		
78	C.C.	23349/2012		
79	C.C.	8776/2014		
80	C.C.	8778/2014		
81	C.C.	32222/2014		
SWORN STATEMENT				
82	P.C.R.	3112/2019		
299 CRPC Evidence				
83	C.C.	1359/1997		
84	C.C.	10101/2003		
85	C.C.	35083/2006		
86	C.C.	13699/2008		
87	C.C.	24432/2009		
88	C.C.	38928/2010		

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Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	12905/2018
2	C.C.	6679/2020
3	C.C.	11158/2020
4	C.C.	11777/2020
5	C.C.	12234/2020
6	C.C.	12362/2020
7	C.C.	16367/2020
8	C.C.	16710/2020
9	C.C.	832/2021
10	C.C.	2995/2021
11	C.C.	10368/2021
12	C.C.	13698/2021
13	C.C.	13940/2021
14	C.C.	19895/2021
NOTICE		
15	Crl.Misc.	10876/2013 → Afternoon Session
16	C.C.	11336/2019
EVIDENCE		
17	C.C.	23033/2011
18	C.C.	22482/2012
19	C.C.	9870/2015
20	C.C.	13188/2016
21	C.C.	4417/2017
22	C.C.	13481/2017
23	C.C.	30861/2017
24	C.C.	5018/2018
25	C.C.	18511/2018
FRAMING OF CHARGE OR PLEA		
26	C.C.	12154/2016
TO HEAR ON		
27	P.C.R.	1652/2018
28	P.C.R.	12312/2018
29	P.C.R.	12315/2018
30	P.C.R.	2310/2019
31	P.C.R.	13599/2019
32	P.C.R.	13986/2019

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Case Type	Reg.No/Year	SubStage
33	P.C.R.	3665/2020
34	Crl.Misc.	3408/2021
CUSTODY MATTERS		
35	C.C.	888/2021
36	C.C.	4207/2021
37	C.C.	8399/2021
38	C.C.	15614/2021
39	C.C.	29386/2021
ORDERS		
40	P.C.R.	7205/2015 → Afternoon Session
41	C.C.	15916/2016
42	C.C.	20316/2019
43	P.C.R.	14571/2019 → Afternoon Session
AWAIT		
44	P.C.R.	3379/2019 → Afternoon Session
CALL ON		
45	C.C.	14112/2001
46	C.C.	7280/2016
47	C.C.	4407/2017
48	C.C.	19846/2017
49	C.C.	11736/2020
50	C.C.	14037/2021
FOR STEPS		
51	C.C.	25731/2019
HBC		
52	C.C.	22728/2017
N.B.W AND F.L.W TO ACCUSED		
53	Crl.Misc.	12769/2016 → Afternoon Session
NBW		
54	C.C.	13365/2013
55	C.C.	12826/2014
56	C.C.	14962/2014
57	C.C.	21386/2014
58	C.C.	1316/2015
59	C.C.	6936/2015
60	C.C.	19014/2015
61	C.C.	7334/2016

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Case Type	Reg.No/Year	SubStage
62	C.C.	7413/2016
63	C.C.	12591/2016
64	C.C.	12647/2016
65	C.C.	16454/2016
66	C.C.	27356/2016
67	C.C.	20/2018
68	C.C.	6158/2018
69	C.C.	15252/2018
70	C.C.	26987/2018
71	C.C.	28091/2018
72	C.C.	31149/2018
73	C.C.	32474/2018
74	C.C.	16381/2019
75	C.C.	21681/2019
76	C.C.	4739/2020
77	C.C.	4811/2020
78	C.C.	6374/2020
79	C.C.	11984/2020
80	C.C.	16161/2020
81	C.C.	16171/2020
82	C.C.	20636/2020
83	C.C.	13627/2021
84	C.C.	13688/2021
85	C.C.	13693/2021
86	C.C.	13733/2021
87	C.C.	20422/2021
PROCLAMATION		
88	C.C.	10177/2004
89	C.C.	23742/2007
90	C.C.	29690/2007
91	C.C.	34274/2010
92	C.C.	5239/2012
93	C.C.	14795/2012
94	C.C.	18221/2012
95	C.C.	16750/2013
SUMMONS AND NBW		
96	C.C.	1554/2020

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9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
97 C.C.	13834/2021	
98 C.C.	16025/2021	
SWORN STATEMENT		
99 P.C.R.	3410/2019] Afternoon Session
100 P.C.R.	3588/2019	
299 CRPC Evidence		
101 C.C.	21667/2005	

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Chief Metropolitan Magistrate Court
In the Court of ARUN SADASHIV GUDIGENAVAR
9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type Reg.No/Year SubStage

SUMMONS

1	C.C.	9898/2015
2	C.C.	19450/2018
3	C.C.	10897/2019
4	C.C.	10927/2019
5	C.C.	14286/2019
6	C.C.	1112/2020
7	C.C.	10176/2020
8	C.C.	11152/2020
9	C.C.	11317/2020
10	C.C.	12200/2020
11	C.C.	14174/2020
12	C.C.	14179/2020
13	C.C.	14188/2020
14	C.C.	14190/2020
15	C.C.	14195/2020
16	C.C.	14201/2020
17	C.C.	14202/2020
18	C.C.	14263/2020
19	C.C.	16366/2020
20	C.C.	16714/2020
21	C.C.	8859/2021
22	C.C.	8862/2021
23	C.C.	10448/2021
24	C.C.	11994/2021
25	C.C.	12490/2021
26	C.C.	12761/2021
27	C.C.	13142/2021
28	C.C.	13174/2021
29	C.C.	13489/2021
30	C.C.	13493/2021
31	C.C.	13706/2021
32	C.C.	13711/2021
33	C.C.	18600/2021
34	C.C.	22350/2021
35	C.C.	22777/2021
36	C.C.	29153/2021

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Chief Metropolitan Magistrate Court
In the Court of ARUN SADASHIV GUDIGENAVAR
9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
37	C.C.	29155/2021
38	C.C.	30211/2021
39	C.C.	30213/2021
40	C.C.	30822/2021
41	C.C.	33065/2021
42	C.C.	33068/2021
43	C.C.	33072/2021
44	C.C.	33077/2021
45	C.C.	33562/2021
EVIDENCE		
46	C.C.	5891/2016
47	C.C.	3967/2017
48	C.C.	10973/2017
49	C.C.	15966/2018
50	C.C.	25390/2018
51	C.C.	30933/2018
LOK ADALATH		
52	C.C.	8327/2014
53	C.C.	24775/2015
54	C.C.	7430/2016
55	C.C.	14953/2016
56	C.C.	19733/2016
57	C.C.	23867/2016
58	C.C.	13346/2017
59	C.C.	17792/2017
60	C.C.	29233/2017
61	C.C.	30874/2017
62	C.C.	2166/2018
63	C.C.	5476/2018
64	C.C.	8812/2018
65	C.C.	8934/2018
66	C.C.	9796/2018
67	C.C.	9818/2018
68	C.C.	23711/2018
69	C.C.	23813/2018
70	C.C.	27331/2018
71	C.C.	27445/2018

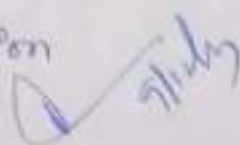
Chief Metropolitan Magistrate Court
In the Court of ARUN SADASHIV GUDIGENAVAR
9 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
72	C.C.	28394/2018
73	C.C.	29643/2018
74	C.C.	31504/2018
75	C.C.	34636/2018
76	C.C.	1106/2019
77	C.C.	5393/2019
78	C.C.	7009/2019
79	C.C.	12461/2019
80	C.C.	12933/2019
81	C.C.	13365/2019
82	C.C.	13366/2019
83	C.C.	16651/2019
84	C.C.	17346/2019
85	C.C.	18169/2019
86	C.C.	19669/2019
87	C.C.	21686/2019
88	C.C.	22193/2019
89	C.C.	23236/2019
90	C.C.	24633/2019
91	C.C.	28001/2019
92	C.C.	28078/2019
93	C.C.	29250/2019
94	C.C.	30060/2019
95	C.C.	806/2020
96	C.C.	3198/2020
97	C.C.	3592/2020
98	C.C.	5047/2020
99	C.C.	6907/2020
100	C.C.	6911/2020
101	C.C.	7437/2020
102	C.C.	9510/2020
103	C.C.	11247/2020
104	C.C.	11459/2020
105	C.C.	12242/2020
106	C.C.	13179/2020
107	C.C.	13455/2020
108	C.C.	16342/2020



Chief Metropolitan Magistrate Court
 In the Court of ARUN SADASHIV GUDIGENAVAR
 9 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
109	C.C.	16555/2020
110	C.C.	17172/2020
111	C.C.	18070/2020
112	C.C.	18613/2020
113	C.C.	19056/2020
114	C.C.	20476/2020
115	C.C.	20482/2020
116	C.C.	20494/2020
117	C.C.	20538/2020
118	C.C.	61/2021
119	C.C.	800/2021
120	C.C.	1278/2021
121	C.C.	2508/2021
122	C.C.	6103/2021
123	C.C.	6918/2021
124	C.C.	8003/2021
125	C.C.	9598/2021
126	C.C.	10112/2021
127	C.C.	11369/2021
128	C.C.	11400/2021
129	C.C.	11409/2021
130	C.C.	11423/2021
131	C.C.	12046/2021
132	C.C.	12449/2021
133	C.C.	12500/2021
134	C.C.	12751/2021
135	C.C.	13135/2021
136	C.C.	13725/2021
137	C.C.	14215/2021
138	C.C.	14220/2021
139	C.C.	14426/2021
140	C.C.	16906/2021
141	C.C.	32347/2021
TO HEAR ON		
142	P.C.R.	15501/2017
143	P.C.R.	456/2018
144	P.C.R.	1013/2021

] Afternoon Session


Chief Metropolitan Magistrate Court
 In the Court of ARUN SADASHIV GUDIGENAVAR
 9 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
145 CUSTODY MATTERS	Cri.Misc.	4371/2021 → Afternoon Session
146	C.C.	
147	C.C.	16462/2018
148	C.C.	20427/2019
149	C.C.	22023/2019
150	C.C.	22028/2019
151	C.C.	14760/2020
ARGUMENTS		27542/2021
152 CALL ON	C.C.	25122/2011
153	C.C.	
154	C.C.	18163/2016
155	C.C.	25073/2017
156	C.C.	23735/2019
157	C.C.	7434/2020
158	C.C.	20180/2020
HBC		13720/2021
159	C.C.	
160	C.C.	18019/2016
161	C.C.	19343/2017
162	C.C.	12966/2018
163	C.C.	2889/2019
164	C.C.	17092/2019
165	C.C.	28823/2019
NBW		15708/2020
166	C.C.	
167	C.C.	51650/2010
168	C.C.	6470/2014
169	C.C.	21043/2015
170	C.C.	22068/2015
171	C.C.	29849/2015
172	C.C.	12626/2016
173	C.C.	14970/2016
174	C.C.	18388/2017
175	C.C.	22617/2017
176	C.C.	5310/2018
		5318/2018

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Chief Metropolitan Magistrate Court
 In the Court of ARUN SADASHIV GUDIGENAVAR
 9 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
177	C.C.	20199/2018
178	C.C.	27337/2018
179	C.C.	5770/2019
180	C.C.	13505/2019
181	C.C.	13643/2019
182	C.C.	26748/2019
183	C.C.	13383/2021
184	C.C.	33052/2021
185	C.C.	33058/2021
<u>PROCLAMATION</u>		
186	C.C.	1646/1998
187	C.C.	20735/2001
188	C.C.	21932/2007
189	C.C.	16110/2008
190	C.C.	17899/2009
191	C.C.	30924/2010
192	C.C.	1008/2012
193	C.C.	4609/2012
194	C.C.	18218/2012
195	C.C.	24566/2012
196	C.C.	3138/2013
197	C.C.	19312/2013
<u>SUMMONS AND NBW</u>		
198	C.C.	33567/2021
<u>SWORN STATEMENT</u>		
199	P.C.R.	3044/2020
200	P.C.R.	11674/2020
<u>299 CRPC Evidence</u>		
201	C.C.	974/1998
202	C.C.	936/1998
203	C.C.	2576/2000

Afternoon Session

Afternoon Session

Study